

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5276

ANSWERED ON:29.04.2005

PMGSY

Badiga Shri Ramakrishna

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has approved road projects worth Rs. 3200 crores covering 10,396 km;
- (b) if so, the details thereof, State-wise;
- (c) the source of funding of these projects;
- (d) whether these projects are in addition to the projects worth Rs. 80,000 crores already approved under the Prime Minister Gramin Sadak Yojana;
- (e) if so, the States likely to be benefited therefrom; and
- (f) the role of State Governments therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a), (b), (d) & (e) The Ministry of Rural Development has cleared proposals of States/Union Territories for road works amounting to Rs. 18,327.85 crore for covering a length of 1,18,497.73 kms so far under the Pradhan Mantri Gram Sadak Yojana (PMGSY). In addition, proposals valued at Rs 947.23 crore from the States of Chhattisgarh, Himachal Pradesh, Jharkhand, Madhya Pradesh, Rajasthan and Uttar Pradesh have been cleared in respect of World Bank/Asian Development Bank project States. State-wise details are at Annexure.

(c) The main source of funding for the PMGSY is currently the cess on High Speed Diesel accrued into the Central Road Fund, 50% of which is earmarked for rural roads. Loan agreements have also been signed with Asian Development Bank (ADB) for US \$400 million and World Bank (WB) for US \$399.5 million.

(f) Rural roads is a State subject. The State Governments are responsible for implementation of the programme, including planning, selection of road works, construction management, supervision, monitoring, quality assurance and subsequent maintenance of the constructed assets.

Annexure

Annexure referred in Reply to the Lok Sabha Unstarred Question No. 5276 admitted for Answer on 29.4.2005. Value of proposals cleared under PMGSY from Phase- I (2000-01) to Phase - V (2005-06)

(as on 20.4.2005)

Sl.No. State/Ut. Value of proposals (Rs. in crore)

| | | |
|----|-------------------|---------|
| 1 | Andhra Pradesh | 918.53 |
| 2 | Arunachal Pradesh | 365.32 |
| 3 | Assam | 674.10 |
| 4 | Bihar | 656.84 |
| 5 | Chhattisgarh | 1184.48 |
| 6 | Goa | 9.72 |
| 7 | Gujarat | 325.20 |
| 8 | Haryana | 173.83 |
| 9 | Himachal Pradesh | 776.76 |
| 10 | Jammu & Kashmir | 171.69 |
| 11 | Jharkhand | 501.25 |

| | | |
|----------------|----------------|----------|
| 12 | Karnataka | 424.70 |
| 13 | Kerala | 131.18 |
| 14 | Madhya Pradesh | 2727.08 |
| 15 | Maharashtra | 684.75 |
| 16 | Manipur | 120.71 |
| 17 | Meghalaya | 145.72 |
| 18 | Mizoram | 211.24 |
| 19 | Nagaland | 124.23 |
| 20 | Orissa | 1360.53 |
| 21 | Punjab | 217.90 |
| 22 | Rajasthan | 1944.94 |
| 23 | Sikkim | 149.37 |
| 24 | Tamil Nadu | 550.51 |
| 25 | Tripura | 116.19 |
| 26 | Uttar Pradesh | 2913.04 |
| 27 | Uttaranchal | 258.93 |
| 28 | West Bengal | 1356.71 |
| Total (States) | | 19195.45 |

Union Territories

| | | |
|-------------|----------------|-------|
| 29 | A & N Island | 32.39 |
| 30 | D. & N. Haveli | 9.95 |
| 31 | Daman & Diu | 15.00 |
| 32 | Delhi | 5.00 |
| 33 | Lakshadweep | 4.89 |
| 34 | Pondicherry | 12.40 |
| Total (UTs) | | 79.63 |

Grand Total 19275.08